

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/5254/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari, Assam.

Dated Guwahati the th 16 June, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/448, dtd. 12.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave on 28.06.2023, along with station leave permission, from the evening of 27.06.2023, till the morning of 30.06.2023.** The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/5255-5256/A, dated , 16-06-2023

Copy forwarded for information to:

1. The Chief Judicial Magistrate, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)